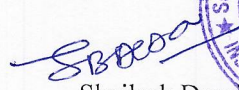


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SHRAMAN ESTATES PRIVATE LIMITED
OPERATING IN BUSINESS OF LAND DEVELOPMENT AT KAPASHERA, NEW DELHI
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sr. No	Particulars	
1	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Name – Shraman Estates Private Limited PAN – AAACS3144A CIN - U74899DL1990PTC038939
2	Address of the registered office	C-44, South Extension Part 2, South Delhi – 110049
3	URL of website	There is no operational website of the CD. The case specific website created by RP is https://shraman.cirp.co.in/
4	Details of place where majority of fixed assets are located	No fixed assets known. The CD has following land as its inventory - Admeasuring 55 Bigha & 7 Biswa located in Village Jhatikara, Subdivision – Kapashera, District Southwest, New Delhi.
5	Installed capacity of main products/ services	The CD is in the business of land development and details of land is as above
6	Quantity and value of main products/ services sold in last financial year	The RP has no knowledge of this information
7	Number of employees/ workmen	The RP has no knowledge of this information
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Information can be sought from the office of RP at C/o, Headway Resolution & Insolvency Services Pvt Ltd; 708, Raheja Centre, Nariman Point, Mumbai – 400021. Website - https://shraman.cirp.co.in/ Email - cirpshraman@gmail.com / ip10362.desai@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Information can be sought from the office of RP at C/o, Headway Resolution & Insolvency Services Pvt Ltd; 708, Raheja Centre, Nariman Point, Mumbai – 400021. Website - https://shraman.cirp.co.in/ Email - cirpshraman@gmail.com / ip10362.desai@gmail.com
10	Last date for receipt of expression of interest	13 th April 2023
11	Date of issue of provisional list of prospective resolution applicants	15 th April 2023
12	Last date for submission of objections to provisional list	21 st April 2023
13	Process email id to submit EOI	cirpshraman@gmail.com


Shailesh Desai
Resolution Professional
IBBI/IPA-001/IP-P00183/2017-18/10362
C/o, Headway Resolution & Insolvency Services Pvt Ltd
708, Raheja Centre, Nariman Point, Mumbai – 400021
For Shraman Estates Private Limited
24th March 2023 and Mumbai

